•80. SHRI M. R. APPAROW: Will the Minister of INDUSTRY be pleased to state:

(a) -whether there is a proposal under Government's consideration to manufacture an economy watch in H.M.T. factory;

(b) if so, whether it is a fact that the said watch would cost Rs. 100 as against the cost of present low priced watch which costs Rs. 140;

(c) whether it is a fact that the life span of these economy watches is only five years; and

Cd) if so, what are the reasons therefor and whether it is not a substandard watch?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI); (a) to (d) HMT  $i_s$ already producing watches in the lower price range with ex-factory price of Rs. 155. HMT have also taken up development of a cheaper watch the cost and life span of which would be determined after Ihe development has been completed.

## स्वतंत्रता सेनानियों को पेंशन

404.श्री हुक्स देव नारायण यादवः क्या गुहु मंती 24 दिसम्बर, 1981 को राज्य सभा में ग्रजारांकित प्रश्न 2965 के दिये गये उत्तर को देखेंगे ग्रीर यह बताने की इर्शा करेंगे कि:

(क) क्या यह सज है कि स्वतवंता सेवानियों को पेंशन ऐसे लोगों को भी दी - जाएगी जो स्वतंत्रता अन्दोजन के दौरान भूमिगत रहे थे; ब्रौर

ें (ख) यदि हां, तो इप संबंध में ब्यौरा क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन सस्कर) : (क) जी हॉ, श्रीमन् ।

(ख) स्वतंत्रना सैनिक सम्मान पेंशन - योजना में उन व्यक्तियों को पेंशन देने का प्रावधान है जिनको स्वतंत्रता संग्राम में भाग लेने के कारण पुलिस को जखरत थी ग्रीर जो ग्रहंक ग्रवधि के लिए लापता रहे। यदि वह निम्न प्रकार के थे/थी:--

हा नाप नह लाना त्रकार के य/या.-

एक उद्घोषित अभराधी, या

 (ii) जिसकी गिरफ्तारी पर पुरस्-कार घोषित किथा गया था, या

(iii) जिसको नजरबन्दी के आदेश जारो किए गए थे लेकिन जिसे गि-फू-तार नहीं किंधा जा सका।

## Verification, of antecedents of applicants for Government Service

405. SHRIMATI KANAK MUKH-ERJEE: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government have withdrawn its circular directing special verification through I.B. of the antecedents of the applicants for Central Government services belonging to the States of West Bengal, Tripura and Kerala;

(b) if not, what are the reasons therefor;

(c) whether it is a fact that the Chief Ministers of the concerned States had protested (against this discriminatory attitude of the Centre towards their States in this regard; and

(d) if so, what is the reaction of the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI P. VEN-KATASUBBAIAH): (a) to (d) No, Sir. It is for the Government! to satisfy themselves about the suitability of the persons in all respects to be appointed to service. The Government, Government therefore, gets the character and antecedents of the candidates verified through any of the available agencies as it may consider fit Wherever the Government may feel thaft an independent verification is required, it would be open for the Government to get such verification also done. The Central Government ! has received some communications